

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/235/2016
NAME OF THE PETITIONER(S) : R. Ramesh
NAME OF THE RESPONDENT(S) : Devi Polymers Private Limited & 10 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Prithviraj Pandian
(for R. Venkatarudan)

counsel for
P1 - R10

(Signature)
Hendi

HARSHINI J
for PREETI MOHAN

counsel for
petition

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time.
At request, time is enlarged. Put up on **05.10.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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